

GOVERNMENT OF INDIA
MINISTRY OF ELECTRONICS AND INFORMATION TECHNOLOGY
LOK SABHA
UNSTARRED QUESTION NO. 3558
TO BE ANSWERED ON: 02.01.2019

BREACH OF PERSONAL DATA

3558 : SHRIMATI P.K. SREEMATHI TEACHER:

Will the Minister of ELECTRONICS AND INFORMATION TECHNOLOGY be pleased to state:

- (a) whether incidents of breaches of personal data of Indian users from internet companies such as Facebook, Twitter and Google etc. are increasing ;
- (b) if so, the details thereof; and
- (c) the action taken thereon?

ANSWER

MINISTER OF STATE FOR ELECTRONICS AND INFORMATION TECHNOLOGY
(SHRI S.S. AHLUWALIA)

- (a) and (b): One incident of breach of personal data of Indian users from Internet/Social media company was reported to the Indian Computer Emergency Response Team (CERT-In).
- (c): The Indian Computer Emergency Response Team (CERT-In) issued advisories to users regarding best practices to be followed for protection of account information while using Social Media. The Government constituted a committee of expert on data protection, chaired by Justice (Retd) B.N. Srikrishna, Supreme Court of India to study various issues relating to data protection and come out with Data Protection Bill. The said committee has brought out a draft Personal Data Protection Bill (PDPB-2018) on which opinions have been sought from the public, which are currently being processed and the bill is intended to be placed in Parliament.
